

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 950

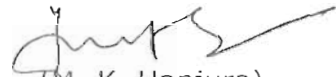
Dated: 02.01.2016

In partial modification of the previous allotment Order No. 342 dated 28.07.2015 read with Order No. 555 dated 23.09.2015, Order No. 583 dated 05.10.2015, Order No. 762 dated 24.11.2015 and Order No. 854 dated 15.12.2015, license fee and electricity charges are revised and these shall be as under:

1. Designated Senior Advocate with one Assistant shall pay Rs. 600/- per room per month.
2. Each allottee (Advocate) shall pay Rs. 150/- as license fee and Rs. 50/- as electricity charges per room per month from the date of allotment and whatever paid in excess will be adjusted accordingly.
3. Mr. Abdul Majid Khan, Advocate, shall swap chamber No. 29 with Mr. Uthman Gani, Advocate, allotted chamber No. 14, vide Order No. 555 dated 23.09.2015.
4. Mr. Mohd. Muzaffar Parray, Advocate, is allotted Chamber No. 90.
5. Mr. Mohammad Akbar Khan, Advocate is adjusted in Chamber No. 90.

The occupation/allotment shall be on the terms and condition as laid down in the High Court Order No. 342 dated 28.07.2015.

By Order


(M. K. Hanjura)
Registrar General

No: 34456-60/CP

Dated: 02.01.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Srinagar,
.....for information.
- ✓ 5. Incharge NIC for uploading the same on the High Court website.
6. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 854

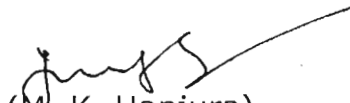
Dated: 15.12.2015

In partial modification of the previous allotment Order No. 342 dated 28.07.2015 read with Order No. 555 dated 23.09.2015, Order No. 583 dated 05.10.2015 and Order No. 762 dated 24.11.2015, sanction is hereby accorded to the following:

1. Ms. Shagufta and Ms. Shireen, Advocates are allotted Chamber No. 96.
2. Ms. Farah Bashir, Advocate, is allotted Chamber No. 10.
3. Mr. Jalal-ud-Din and Mr. Peer Saif-ud-Din, Advocates are now allotted Chamber No. 90.
4. Mr. Bashir Ahmad Rather and Mr. Sadiq, Advocates shall swap Chamber No. 28 and Chamber No. 31.
5. Mr. Shah Faisal and Mr. Mukhtar Ahmad, Advocates shall swap Chamber Nos. 43 and 56.
6. Mr. Afaq Ahmad and Mr. Waseem Shaban, Advocates shall swap Chamber Nos. 72 and 93.
7. Mr. Wasim Afzal Rather shall continue to occupy Chamber No. 33.
8. Mr. Albasit Amin Makhdoomi is allotted Chamber No. 90.

The occupation/allotment shall be on the terms and condition as laid down in the High Court Order No. 342 dated 28.07.2015.

By Order


(M. K. Hanjura)
Registrar General

Dated: 15.12.2015

No: 2172127/LP

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Srinagar,
.....for information.
5. Incharge NIC for uploading the same on the High Court website.
6. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 342

Dated: 28.07.2015

Sanction is hereby accorded to the allotment of Lawyers' Chambers at High Court Complex, Srinagar, in favour of Advocates as shown in Annexure-A attached herewith, on the following terms and conditions:

- i) That the allotment would be on license basis, initially for a period of two years extendable for such terms as may be fixed on the expiry of said term. The allottee therefore shall have a status of a licensee.
- ii) The licensee with longest period of practice as Advocate shall be Incharge of the Chamber allotted to him and his two junior colleagues and responsible for proper maintenance of the chamber.
- iii) The licensee shall before the possession is handed over make a declaration that he/she does not have a chamber allotted in his/her favour either individually or jointly with other Advocates in any Court premises of the State.
- iv) The licensee shall make a declaration that he/she shall not claim chamber in Sadder Court Complex at Mominabad or any other Court Complex within the State without first surrendering the chamber allotted to him/her in Lawyers Chambers, High Court Complex, Srinagar.
- v) That the licensee if in possession of a chamber in any Court premises in the State shall surrender the chamber in his possession in such court Complex before taking over possession of the chamber allotted in Lawyers Chambers building High Court Complex Srinagar. The choice as regards retention of the chamber already in possession and taking over the possession of chamber allotted in Lawyers Chambers in High Court building Srinagar or its surrender shall be in any case made within one week from the date of the allotment order and conveyed to Registrar Judicial High Court Wing Srinagar.
- vi) That a monthly fee of Rs. 200/- shall be paid by a licensee as license fee and failure to deposit the license fee with Registrar Judicial, High Court Wing Srinagar for three consecutive months would entail cancellation of the allotment and revocation of the license.

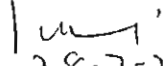
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- vii) That the Incharge Licensee of the chamber shall be duty bound to get an independent electricity connection to the chamber so that charges on account of electricity consumed are paid by the licensees occupying the chamber.
- viii) That the chamber allotted shall not be used for any purpose not connected with legal profession or otherwise impermissible under law.
- ix) That each of the licensee shall execute an agreement in favour of Registrar Judicial, Srinagar agreeing to the terms and conditions reproduced hereinabove.
- x) That the timings of use of Chambers shall be as under:

w.e.f. 1st May to 31st October - 9.00 a.m. to 6.00 p.m.

W.e.f. 1st November to 30th April - 9.30 a.m. to 5.30 p.m.

By Order

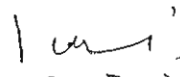

28-7-2015
(Kaneez Fatima)
Registrar General

No: 7994-8038 LP

Dated: 28.07.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Srinagar,
.....for information.
5. All Principal District & Sessions Judges,
.....for information & necessary action.
6. Incharge NIC for uploading the same on website.
7. Order file.


28-7-2015
Registrar General

(Annexure-A)
Lawyers Chambers.
Ground Floor

S. No	Chamber No.	Name and particulars of Advocates	Period of actual practice
1	01.	Mr. Nazir Ahmad Bhat (Tabasum) Mr. M. M. Iqbal, Adv. Mr. Mohammad Lateef Lone, Adv.	32 years 9 ½ years 5 years
2	02.	Mr. Buland Ahmad Misri, Adv. Ms. Rifat Ara, Adv. Mr. Athar Hussain Punjabi, Adv.	18 years 17 years 5 years
3	03.	Mr. Gh. Nabi Monga, Adv. Mr. Shabir Ahmad Vakil, Adv. Mr. Gash Asrarul Haq	27 years 25 years 4 years
4	04. (Hall)	Mr. Jalal-ud-Din, Adv. Ms. Joseph Jalal, Adv. Mr. Hashmatullah, Adv. Mr. Peer Saif-ud-Din Shah, Adv. Mr. Lone Altaf, Adv. Mr. Gulbadin Ahmad Mir, Adv.	27 years 6 years 3 years 1 year 8 months 7 months
5	05.	Mr. Shabir Ahmad Naik, Adv. Mr. Nazir Ahmad Bhat (Pulwama) Mr. S. Shabir Ahmad Mir, Adv.	24 years 8 years 5 years
6	06.	Mr. Syed Reyaz Hussain, Adv. Mr. Nissar Ahmad Bhat, Adv. Ms. Nusrat Razaq Ganai, Adv.	30 years 12 years 8 years
7	07.	Mr. Molvi Ajaz, Adv. Mr. Musroor Mushtaq, Adv. Ms. Syed Urfi Ajaz, Adv.	34 years 1 years 6 months
8	08	Ms. Nazima Rasool, Adv. Ms. Nasreen Tabassum, Adv. Ms. Shugufta Thakur, Adv.	8 years 4 years 4 years
9	09.	Ms. Muzamila Jabeen, Adv. Ms. Asifa Bijli, Adv. Ms. Masarat Kawsar, Adv.	12 years 11 years 4 years
10	10	Ms. Masooda Jan, Adv. Ms. Arifa Jan, Adv. Ms. Shereen, Adv.	24 years 13 years 2 years

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11	11	Mr. Jawad Hussain Reshi, Adv. Mr. Ahsan-ul-Haq, Adv. Mr. Mohammad Hussain, Adv.	27 years 25 years 3 years
12	12	Ms. Moksha Kazimi, Adv. Ms. Shagfuta Maqbool, Adv. Ms. Jasiya Ali, Adv.	18 years 06 years 4 years
13	13	Mr. Ghulam Rasool Tantray, Adv. Mr. Shuja-Ul-Haq, Adv. Ms. Roomana Aziz, Adv.	28 years 09 years 05 years
14	14	Mr. Hardev Singh Oberio, Adv. Mr. Syed Manzoor Ahmad, Adv. Ms. Arshi Zuhar, Adv.	50 years 49 years 5 year
15	15	Mr. Mushtaq Ahmad Chashoo, Adv. Mr. Imtiyaz Ahmad Sofi, Adv. Mr. Shahid Zameer Ahmad, Adv.	31 years 31 years 10 years
16	16	Mr. Riyaz Ahmad Jan, Sr. Adv. Mohammad Mubashir Gatoo, Adv.	30 years 7 years
17	17	Mr. Altaf Hussain Naik, Adv. Mirza Saleem Beigh, Adv.	28 years 3 years
18	18	Mr. Zaffar Ahmad Shah, Sr. Adv. Mr. Hanan Kalwal, Adv.	40 years 12 years
19	19	Mr. Bashir Ahmad Bashir, Sr. Adv. Ms. Farah Bashir, Adv.	42 years 5 years
20	20	Mr. Mohammad Ishaq Qadiri, Adv. Mr. Mujeeb Andrabi, Adv.	40 years 11 years
21	21	Mr. Zaffar Amin Qureshi, Adv. Ms. Rehana, Adv.	43 years 15 years
22	22	Ms. Shabnum Lone, Adv. Ms. Shezana Durani, Adv. Ms. Kazmi Syeda Viqar Zainab, Adv.	25 years 5 years 5 years
23	23	Mr. Mohamad Ashraf Qadiri, Adv. Mr. Mohsin Qadiri, Adv. Mr. Naveed Gul, Adv.	22 years 12 years 3 years

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24	24 Double Room	Mr. Naveed Ahmad Mir, Adv. Mr. Mian Rouf, Adv. Mr. Mian Muzaffar Iqbal Mr. Shafaqat Nazir, Adv. Mr. Mian Tufail, Adv. Mr. Imran Ashraf, Adv.	15 years 08 years 7 years 7 years 5 years 3 years
25	25	Mr. Majid Jahangir, Adv. Mr. Ab. Rehman Bhat, Adv. Mr. Aftab Ahmad Khan, Adv.	38 years 13 years 12 years
26	26	Mr. Gh. Ahmad Lone Adv. Mr. Q. R. Shamas, Adv. Mr. Akhter Hussain Kochak, Adv.	20 years 12 years 3 years
27	27	Mr. Mohd. Shafi Reshi, Adv. Mr. Riyaz Ahmad Khan, Adv. Mr. Sabzar Bashir Sheikh, Adv.	21 years 15 years 3 years

First Floor

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S. No.	Chamber No.	Name of Advocate	Period of actual practice.
1	28	Mr. Manzoor Ahmad Beigh, Adv. Mr. Nazir Ahmad Beigh Adv. Mr. Mohmamad Sadiq Dar, Adv.	25 years 24 years 5 years
2	29	Mr. Abdul Majid Khan, Adv. Mr. Mushtaq Ahmad Dar, Adv. Mr. Uthman Gani, Adv.	35 years 28 years 1 year
3	30	Mr. Gh. Qadir Bhat, Adv. Mr. Murad Mahmood Wani, Adv. Mr. Rizwan-u-Zaman, Adv.	40 years 6 years 5 years
4	31 (Double Room)	Mr. Mohammad Maqbool Dar, Adv. Mr. Peer Shafiq Ahmad, Adv. Mr. Gh. Mohammad Bhat, Adv. Mr. Mir Majid Bashir, Adv. Mr. Ab Ahad Thakur, Adv. Mr. Rafiq Ahmad Wakil, Adv.	24 years 20 years 20 years 9 years 2 years 1 year

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5	32	Mr. Showkat Ahmad Makroo, Adv Mr. Bilal Ahmad Malla, Adv. Mr. Mohammad Amin Bhat, Adv.	15 years 8 years 5 years
6	33	Mr. Ajaz Ahmad Chisti, Adv. Mr. Wasim Afzal Rather, Adv. Mr. Zahoor Ahmad Jan, Adv.	28 years 09 years 2 years
7	34	Mr. Ajaz Qadir Bedar, Adv. Mr. Shah Amir, Adv. Mr. Zainulbidin Wani, Adv.	28 years 10 years 06 years
8	35	Mr. Javed Ahmad Kawoosa, Adv. Mr. Tanveer Ahmad Qazi, Adv. Mr. Gulzar Ahmad Bhat, Adv.	28 years 05 years 04 years
9	36	Mr. Danish Ishtiyaq Mufti, Adv. Mr. Nasir Yousuf Qaidir, Adv. Mr. Parvez Ahmad Lone, Adv.	5 years 5 years 3 year
10	37	Mr. Omair Kawoosa, Adv. Mr. Asif Maqbool, Adv. Mr. Wani Airaas, Adv	10 years 6 years 5 years
11	38	Mr. Sajad Ahmad Mir, Adv. Mr. Waqar-ul-Haq, Adv. Mr. Mohd Rais-ud-Din Ganai, Adv	12 years 6 years 5 years
12	39	Mr. Mohammad Altaf Haqani, Adv. Mr. Qazi Ayaz Ahmad, Adv. Mr. Shakir Altaf Haqani, Adv.	32 years 5 years 4 years
13	40	Mr. Mohammad Amin Rathore, Adv. Mr. Javid Samad, Adv Mr. Asif Anin Rathore, Adv.	39 years 08 years 2 years
14	41	Mr. Showkat Hussain Thakur, Adv. Mr. Mohammad Ismail, Adv. Ms. Iram Kabili, Adv.	20 years 6 years 4 years
15	42	Mr. Zahoor Ahmad Shah, Adv. Mr. Javid Ganai, Adv. (Ahmad Javid) Mr. Zahoor Ahmad Malik, Adv.	32 years 10 years 3 years
16	43	Mr. Manzoor Ahmad Ganai, Adv. Mr. Shah Faisal, Adv. Mr. Shabir Ahmad Bhat, Adv.	24 years 08 years 03 years

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17	44	Mr. Mohammad Ashraf Thakur, Adv. Mr. Ghulam Hassan Dar, Adv. Mr. Aamir Latoo, Adv.	29 years 28 years 04 years
18	45	Mr. Bashir Ahmad Rather, Adv. Mr. Manzoor Ahmad Sofi, Adv. Mr. Rais Yousf, Adv.	37 years 08 years 4 years
19	46	Mr. Mushtaq Ahmad Makhdoomi, Adv. Mr. Basharat Ahmad Wani, Adv. Mr. Shahid Mushtaq Makhdoomi, Adv.	39 years 3 years 2 years
20	47	Mr. Abdul Majeed Dar, Adv. Mr. Hashim Hussain, Adv. Mr. Mufti Javeed, Adv.	27 years 11 years 2 years
21	48	Mr. Alaudin Ganai, Adv. Mr. Firdous Ahmad Mir, Adv. Mr. Sarfaraz Ali Rathor, Adv.	16 years 12 years 4 years
22	49	Mr. Mohd. Yousuf Parray, Adv. Mr. Irfan Rasool Wani, Adv. Mr. Abdul Rouf Parray, Adv.	28 years 07 years 2 years
23	50	Mr. Nazir Ahmad Ronga, Adv. Mr. Tufail Ahmad Qadiri, Adv. Mr. Musharaf Waheed Baba, Adv.	35 years 7 years 3 years
24	51	Mr. Tasaduq Hussain Khawaja, Adv. Mir Syed Latief, Adv. Mr. Gh. Nabi Sofi, Adv.	24 years 22 years 12 years
25	52	Mr. Syed Aijaz Ahmad Qadri, Adv. Mr. Muzaffar Ahmad Wani, Adv. Mr. Najam u Saqib Reshi, Adv.	20 years 4 years 3 years
26	53	Mr. Mohammad Ayoub Bhat, Adv. Ms. Mehjabeen Bhat, Adv. Mr. Saqib Amin Parray, Adv.	27 years 4 yers 5 years
27	54	Mr. Nisar Ahmad Daudroo, Adv. Mr. Waseem Hassan Asmi, Adv. Mr. Mukhtiyar Ahmad Makroo, Adv.	30 years 4 years 3 years
28	55	Mr. Mohammad Ashraf Bhat, Adv. Mr. Mohammad Younis Bhat, Adv. Mr. Adil Umar Zulkarnain Asmi, Adv.	34 years 24 years 10 years

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29	56	Mr. Azhar-Ul-Amin, Adv. Mr. Muthar Ahmad Makdhoomi, Adv. Mr. Shabaz Skinder, Adv.	30 years 6 years 5 years
30	57	Mr. Arif Skinder, Adv. Ms. Saima Aslam, Adv. Ms. Zeeshan Yaqoob, Adv.	5 years 4 years 2 years
31	58	Mr. Bashir Ahmad Dar, Adv. Mr. Nazir Ahmad Malik, Adv. Mr. Waheed Ahmad Shah, Adv.	28 years 25 years 19 years
32	59	Mr. Farooq Ahmad Wani, Adv. Mr. Mohammad Ashraf Wani, Adv. Mr. Tariq Ahmad Vaida Adv.	14 years 10 years 8 years
33	60	Mr. Jehangir Iqbal Ganai, Adv. Mr. Abdul Ahad, Adv. Mr. Sheikh Umar Farooq, Adv.	15 years 9 years 06 years
34	61	Mr. Irshad Ahmad Parray, Adv. Mr. Avtar Singh, Adv. Mr. Mohd Sadiq Parray, Adv.	27 years 4 years 3 years
35	62	Mr. Nazir Ahmad Baba, Adv. Mr. Tariq Ahmad Lone, Adv. Mr. Syed Owais Geelani, Adv.	29 years 09 years 09 years
36	64	Gh. Nabi Shaheen, Adv. Mr. Shiekh Mohanmad Ayoub, Adv. Mr. Noor-ul-Amin, Adv. (Charisharief)	27 years 20 years 19 years
37	65	Mr. Arshad Ahmad Andrabi, Adv. Ms. Rifat Andrabi, Adv. Mr. Syed Musaib, Adv.	24 years 18 years 1 year
38	66	Mr. Shahwar Gowhar Adv. Mr. Syed Faisal Qadiri, Adv. Mr. Javed Ahmad Khanday, Adv.	19 years 11 years 10 years
39	63 Double Room	Mr. Syed Tassadque Hussain, Adv. Mr. Syed Shabir Bukhari, Adv. Mr. Shabir Ahmad Khan	51 years

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2nd Floor

S. No.	Chamber No.	Name of Advocate	Period of actual practice
1	67	Mr. Fayaz Ahmad Bhat, Adv. Mr. Sajad Ahmad Geelani, Adv. Ms. Mudasira Mahmood Shahri	20 years 15 years 10 years
2	68	Mr. Mohd. Saleem Gupkari, Adv. Mr. Tahir Majeed Shamshi, Adv. Mr. Arshid Ahmad Wani	15 years 15 years 12 years
3	69	Mr. Mohammad Saleem Mir Mr. Mir Suhail, Adv. Mr. Shahnaz Nabi Ratanpuri, Adv.	11 years 10 years 10 years
4	70	Mr. Zubair Ahmad Allaqaband, Adv Mr. Asif Ahmad Bhat, Adv. Mr. Fayaz Ahmad Bhat, Adv.	23 years 11 years 11 years
5	71	Mr. Anwar-ul-Islam, Adv. Mr. Shiekh Sajad Gulzar, Adv. Mr. Javid Ahmad, Adv.	10 years 9 years 5 years
6	72	Mr. Shafkat Hussain, Adv. Mr. Wajeed Haseeb, Adv. Mr. Mir Kaiser Ali, Adv.	23 years 5 years 2 years
7	73	Mr. Nisar Hussain Shah, adv. Mr. Majid Aftab Wani, Adv. Mr. Irshad Ahmad	32 years 22 years 11 years
8	74	Mr. Abdul Ahad Rather, Adv. Mr. Madad Khan, Adv. Mr. Sajad Ahmad Wani, Adv.	34 years 11 years 2 years
9	75	Mr. Sheikh Manzoor, Adv. Mr. Mohammad Younis Shiekh, Adv. Mr. Khalid Jehangir, Adv.	09 years 3 years 2 years
10	76	Mr. Aabid Ali, Adv. Mr. Muhyimin-ul-Moomin, Adv. Mr. Samir ul Hassan Dar, Adv.	10 years 4 years 4 years
11	77	Mr. Mohammad Iqbal Dar, Adv. Ms. Ultaf Yousuf, Adv. Ms. Sana Majeed, Adv.	24 years 3 years 2 years

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12	78	Mr. Sheikh Mohammad Yousuf, Adv. Mr. Aijaz Ahmad Bhat, Adv. Mr. Hakeem Suhail Ishtiyag, Adv.	28 years 08 years 01 year
13	79	Mr. Syed Riyaz Khawar, Adv. Mr. Abdul Rashid Dar Trali, Adv. Mr. Arif Amin Latoo, Adv.	19 years 14 years 3 years
14	80	Mr. Rafiq Ahmad Joo, Adv. Mr. Mir Manzoor Ahmad, Adv. Mr. Khalid Hamid, Adv.	39 years 13 years 2 years
15	81	Mr. Nisar Ahmad Kuchay, Adv. Mr. Shiekh Mushtaq Ahmad, Adv. Mr. Tasaduq Rasool Bhat, Adv.	34 years 10 years 2 years
16	83	Mr. Mohd. Sultan Asim, Adv. Mr. Bashir Ahmad Tak, Adv. Mr. Sajad Ashraf Mir, Adv.	32 years 14 years 7 years
17	84	Mr. G. Murtaza Dar, Adv. Mr. Gh. Mohd Wani, Adv. Mr. Firdous Almad Bhat, Adv.	26 years 14 years 2 years
18	85	Mr. Ali Mohammad Dar, Adv. (Budgam) Mr. Ali Mohammad Dar, Adv. (Rawalpora) Mr. Mohd. Nazir Ahmad, Adv.	35 years 26 years 10 years
19	87	Mr. Bashir Ahmad Malik, Adv. Mr. Firdous Ahmad Parray, Adv. Mr. Parvaiz Ahmad Lone, Adv.	30 years 09 years 4 years
20	88	Mr. Muneer Ahmad Bhat, Adv. Mr. Mir Reyaz Ahmad, Adv. Mr. Vaseem Aslam, Adv.	13 years 11 years 2 years
21	89	Mr. Shah Ali Mohammad, Adv. Mr. Sheikh Mohammad Saleem, Adv. Mr. Fayaz Ahmad Lone, Adv.	27 years 5 years 2 years
22	91	Mr. Ajaz Ahmad Bhat, Adv. Mr. Ateeb Kanth, Adv. Mr. Hakeem Aman Ali, Adv.	9 years 4 years 3 years
23	92	Mr. Ishfaq Muzamil Nehvi, Adv. Mr. Noor-ul-Amin, Adv. Mr. Salman Ashraf Matoo, Adv.	35 28 years 4 year

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28-7-2015

24	93	Mr. Riyaz Ahmad Gadda, Adv. Mr. Afaq Ahmad Ashai, Adv. Mr. Ehsar-ul-Nabi, Adv.	24 years 10 years 2 years
25	94	Manzoor Ahmad Dar, Adv. Syed Mohd Sharief Geelani, Adv. Mr. Mohammad Ashraf Shah, Adv.	35 years 32 years 25 years
26	95	Mr. Hafizullah Salathi, Adv. Mr. Hilal Akbar Lone, Adv. Mr. Syed Sajad Mohi-u-din, Adv.	35 years 13 years 09 years
27	96	Mr. Mohammad Yousuf Bhat, Adv. Mr. Rafiq Ahmad Bhat, Adv. Mr. Irfan Hussain Bhat, Adv.	21 years 5 year 07 years
28	97	Mr. Mohammad Amin, Adv. Mr. Lateef Ahmad Wani, Adv. Mr. Abid Zahoor, Adv.	39 years 21 years 3 years
29	98	Mr. Budh Singh Bali, Adv. Mr. Satinder Singh, Adv. Mr. Gareeb Singh, Adv.	22 years 14 years 4 years
30	99	Mr. Ghulam Hassan Masoodi, Adv. Mr. Gh. Mohammad Shah, Adv. Mr. Mohd. Yousuf Zargar	35 years 07 years 5 months
31	100	Mr. Nazir Ahmad Bhat, Adv. Mr. Fayaz Ahmad Mir, Adv. Mr. Showkat Hussain Naqasliabandi, Adv.	35 years 16 years 15 years
32	101	Mr. Gh. Jeelani Bala, Adv. Mr. Mohd. Ramzan Thakur, Adv. Mr. Bashir Ahmad Zargar, Adv.	35 years 35 years 24 years
33	102	Mr. Mohamad Sultan Bhat Mr. Hilal Ahmad Wani, Adv. Mr. Anees ul Islam, Adv.	38 years 11 years 3 years
34	103.	Mr. Mohammad Amin Khan, Adv. Mr. Mudasar Bin Hassan, Adv. Mr. Nazir Ahmad Bhat, Adv. (Chanpora)	32 years 6 years 2 years
35	104.	Mr. Mohd Yousuf Lone Mr. Basharat Saleem, Adv. Mr. Mohammad Ishaq Sheikh, Adv.	22 years 15 years 9 years

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36	105.	Mr. Abdul Majeed Mir, Adv.	27 years
		Mr. Gull Ayaz, Adv.	20 years
		Mr. Arif Javid Khan, Adv.	5 years
37	106	Mr. Mushtaq Ahmad Pandit, Adv.	39 years
		Mr. Javed Iqbal Wani, Adv.	18 years
		Mr. Sameer Ahmad Dar, Adv.	4 years

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28-7-2015